## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.46/ 2017	E	Admission	230/ 232	Broadcom Semiconductor India Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
ī.	Raghuram Cadambi for	Applicant	& floor
	C.K. Nandakumas		
	9900039859		

Counsel for petitioner is present.

On his request, list it on 19.07.2017.

MEMBER (J)

MEMBER (T)